

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 2**  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi ..... Applicant/petitioner  
v.  
Praveer Construction Pvt. Ltd. .... Respondent

**Order under Section 7 of IBC, 2016 (Liq.)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant:  
For the Respondent:

**ORDER**

**IA No. 3467/2021**

Report filed by the liquidator along with other documents, is taken on record.

IA-3467/2021 stands disposed of.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET